

*THE TRIPURA ACT NO. 7 OF 2014.*

*THE TRIPURA APPROPRIATION (NO. 5) ACT, 2014.*

*AN  
ACT*

*to authorize payment and appropriation of certain further sums from and out of the Consolidated fund of the State of Tripura to meet the expenditure incurred on certain services during the financial year ended on 31<sup>st</sup> March, 2003 in excess of the amount granted for those services and for that year.*

BE it enacted by the Legislative Assembly of Tripura in the sixty-fifth year of the Republic of India as follows: -

*Short Title*

1. This act may be called the Tripura Appropriation (No. 5) Act, 2014.

*Issue of*

*Rs.266,77,31,692/-*

*out of the Consolidated Fund of the State of Tripura to meet certain expenditure for the Financial Year ended on 31<sup>st</sup> day of March, 2003.*

2. From and out of the Consolidated Fund of the State of Tripura, the sum specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees two hundred sixty six crore seventy seven lakh thirty one thousand six hundred ninety two only shall be deemed to have been authorized to be paid and applied to meet the amount spent for defraying the charges in respect of the services specified in column 2 of the Schedule during the financial year ended on the 31<sup>st</sup> day of March, 2003 in excess of the amounts granted for those services and for that

*Appropriation*

3. The sums deemed to have been authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura under this Act should be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31<sup>st</sup> day of March, 2003.

**THE SCHEDULE**  
(Section 2 and 3)

1 No. of Votes	2 Services and Purposes	3 Sums aggregating to		
		Voted by Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
6	Revenue Department (Revenue)	43051018	0	43051018
7	Administrative Reforms Department (Revenue)	5250	0	5250
10	Home (Police) Department (Revenue)	38685358	0	38685358
12	Co-operation Department (Capital)	0	320	320
14	Power Department (Capital)	0	333	333
31	Rural Development Department (Capital)	0	21000	21000
36	Jail Department (Revenue)	2747339	0	2747339
43	Finance Department (Capital)	0	2582087788	2582087788
45	Taxes and Excise Department (Revenue)	991124	0	991124
47	CM's Secretariat (Revenue)	142162	0	142162
	<b>GRAND TOTAL:-</b>	<b>85622251</b>	<b>2582109441</b>	<b>2667731692</b>
	<b>TOTAL : REVENUE</b>	<b>85622251</b>	<b>0</b>	<b>85622251</b>
	<b>TOTAL : CAPITAL</b>	<b>0</b>	<b>2582109441</b>	<b>2582109441</b>

**D.M. JAMATIA**  
**L.R. & SECRETARY, LAW**  
**GOVERNMENT OF TRIPURA**